GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)

LOK SABHA UNSTARRED QUESTION NO. 464

(TO BE ANSWERED ON 06.02.2019)

REFORMS IN CBI

†464. SHRIMATI RANJANBEN BHATT:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government is seriously contemplating extensive reforms in the Central Bureau of Investigation (CBI);
- (b) if so, whether the Government has taken any steps in this regard;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a): No Madam.

(b) to (d): Does not arise.
